



Annex – I: Public disclosure on liquidity risk

- (i) Funding Concentration based on significant counterparty (both deposits and borrowings)

Sr. No.	Number of Significant Counterparties	Amount (₹ crore)	% of Total deposits	% of Total Liabilities

- (ii) Top 20 large deposits (amount in ₹ crore and per cent of total deposits)
- (iii) Top 10 borrowings (amount in ₹ crore and per cent of total borrowings)
- (iv) Funding Concentration based on significant instrument/product

Sr. No.	Name of the instrument/product	Amount (₹ crore)	% of Total Liabilities

- (v) Stock Ratios:

- (a) Commercial papers as a per cent of total public funds, total liabilities and total assets
- (b) Non-convertible debentures (original maturity of less than one year) as a per cent of total public funds, total liabilities and total assets
- (c) Other short-term liabilities, if any as a per cent of total public funds, total liabilities and total assets

- (vi) Institutional set-up for liquidity risk management